NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.11.2020 (TUESDAY)

<u>COURT – II</u> <u>10:20 AM</u>

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1337 of 2019	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Judgment

2.	Comp. App. (AT)	A. Balakrishnan	Gautam Singh	Kesar Dass
	(Ins) No. 1406 of	Vs.		Rahul Menderatta-
	2019	Kotak Mahindra Bank Ltd. & Anr.		R1
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3.	Comp. App. (AT)	State Bank of India	Sanjay Kapoor	Ramesh Babu Palutla
	(Ins) No. 633 of	Vs.		
	2020	Athena Energy Ventures Pvt. Ltd.		

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1. Notice Board

By the order of Hon'ble Acting Chairperson -sd/-Registrar

2. Website: <u>www.nclat.nic.in</u>